

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 2424-2425/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PAPPU @ GHANSHAYAM ETC.

Respondent(s)

Date : 01-02-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shashank Shekhar Singh, AOR  
Mr. Abhinav Singh, Adv.

For Respondent(s)

Mr. Deepak Goel, AOR  
Ms. Alka Goyal, Adv.  
Ms. Urvashi Sharma, Adv.  
Mr. Jitendra Bharti, Adv.  
Ms. Harshita Maheshwari, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete in respect of both the respondents.

Original records have not been received from the Trial Court  
and High Court. Reminder be issued in this regard.

List again on 18.03.2024.

MAHESH TANAJIRAO PATANKAR  
Registrar